

LOCOMOTIVE AND BOILER MANUFACTURING CONCERNS

*983. **Shri G. P. Sinha:** Will the Minister of Railways be pleased to State:

(a) how many locomotive and boiler manufacturing concerns are working in India at present;

(b) how many of them are partially and fully financed by Government; and

(c) what were the difficulties in the way of negotiating technical aid from U.S.A. in this connection?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Three:—

(i) Chittaranjan Locomotive Works for the manufacture of locomotives and boilers;

(ii) Tata Engineering and Locomotive Co., Calcutta, for the manufacture of locomotives and boilers;

(iii) Textile Machinery Corporation Ltd., Calcutta, for the manufacture of boilers only.

(b) (i) above is entirely Government owned, while Government have a share in No. (ii) above.

(c) The question of negotiating technical aid from U.S.A., was not considered.

SPECIAL COMPLAINTS ORGANISATION

*984. **Shri Pataskar:** Will the Minister of Communications be pleased to state:

(a) when the Special Complaints Organisation in the Posts and Telegraphs department was started; and

(b) what is the annual expenditure incurred for this Organisation?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) November, 1947.

(b) Rs. 1.8 lakhs.

NATIONAL SERVICE SECURITY RULES (POSTAL EMPLOYEES)

*985. **Shri K. K. Basu:** Will the Minister of Communications be pleased to state:

(a) the number of workers State-wise (i) in the Post and Telegraphs and (ii) in the Telephones whose services were terminated under the

Civil Services (Safeguarding of National Security) Rules, 1949;

(b) if so, the charges against such employees; and

(c) whether the persons concerned were allowed to defend their case personally or by Lawyers?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) One Postal official serving in Bombay State.

(b) The charge related to association with political and unlawful activities including participation in a procession taken out in defiance of a ban on processions.

(c) Yes.

HIGH COURT JUDGES

*986. **Shri K. K. Basu:** Will the Minister of Home Affairs be pleased to state:

(a) the number of Judges in each High Court of India in 1952 and in 1949; and

(b) the number of (i) suits or appeals filed (ii) their disposals and (iii) number of pending matters in each of these years in each High Court?

The Minister of Home Affairs and States (Dr. Katju): (a) A statement is laid on the Table of the House. [See Appendix V, annexure No. 29.]

(b) The information is being collected and will be laid on the Table of the House in due course.

JUDGES APPOINTED IN OTHER GOVERNMENT JOBS

*987. **Shri K. K. Basu:** Will the Minister of Home Affairs be pleased to state:

(a) the number of retired High Court Judges or the Supreme Court Judges appointed by the Government of India in some other Government jobs since the 26th January 1950; and

(b) their names and the offices they are holding?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). The information is being collected and will be laid on the Table of the House in due course.

बनस्पति वि

*१८८. श्री बी० मार० वर्मा : (क)

साख तथा कृषि मंत्री यह बतलान की कृपा

करेंगे कि क्या सरकार जमाये हुई बनास्पति तेल के बारे में किसी अन्तिम निर्णय पर पहुँची है ?

(ख) क्या मन्त्री जी इस सम्बन्ध में अनुसंधान करने के लिये सरकार द्वारा नियुक्त किये गये वैज्ञानिकों द्वारा प्रेषित प्रतिवेदन को सदन-पटल पर रखने की कृपा करेंगे ?

The Minister of Food and Agriculture (Shri Kidwai): (a) The Government has been advised that consumption of *vanaspati* is not injurious. The production of *vanaspati* cannot, therefore, be prohibited on the ground that it is deleterious to human health.

(b) The report is under print and a copy of the same will be placed on the Table of the House as soon as ready.

BOMBAY TELEPHONE ASSOCIATION

***989. Shri A. K. Gopalan:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received a copy of the memorandum dated December 11, 1951, sent by the Honorary Secretary of the Bombay Telephone Association to the Inspector General of Police, Special Police Establishment, Bombay; and

(b) if so, the action taken on the same?

The Minister of Home Affairs and States (Dr. Katju): (a) A copy of the memorandum bearing the date 11th December 1951 was received by the Inspector General, Special Police Establishment, by post on the 3rd June 1952.

(b) The report deals with matters which have already been under investigation by the Special Police Establishment.

SUPERINTENDENTS AND ASSISTANT SUPERINTENDENTS

***990. Shri A. K. Gopalan:** Will the Minister of Home Affairs be pleased to state what the educational qualifications, length of service and age limits are prescribed for the posts of Superintendents and Assistant Superintendents in the Central Secretariat Service?

The Minister of Home Affairs and States (Dr. Katju): I lay a statement

on the Table of the House. [See Appendix V, annexure No. 30.]

MADRAS-VIJAYAWADA RAILWAY LINE

***991. Shri B. S. Murthy:** Will the Minister of Railways be pleased to state:

(a) the steps to be taken to relieve the bottle-neck of traffic between Madras and Vijayawada; and

(b) the total estimated cost for having a double line between Madras and Vijayawada?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) A scheme for increasing the capacity to an appreciable extent by running longer trains on the Madras-Bezwada Section is in hand. The loop lines at the stations are already being lengthened to permit of movement of longer trains and, therefore, of a larger number of wagons with the same number of trains. It is also proposed to improve facilities in the Bezwada yard and over the Kistna Bridge.

(b) The doubling of the line between Madras and Bezwada will entail an expenditure roughly of the order of 18 crores.

THALAGUPPA-JOGS RAILWAY LINE

***992. Shri Madiah Gowda:** Will the Minister of Railways be pleased to state whether there is any scheme to extend Railway line from Thalaguppa to Jogs (Mysore)?

The Minister of Railways and Transport (Shri L. B. Shastri): There is no scheme to extend the railway line from Thalaguppa to Jogs.

BAKSHI TEK CHAND REPORT.

***993. Prof. Agarwal:** Will the Minister of Home Affairs be pleased to state:

(a) when the Bakshi Tek Chand Report on eradicating corruption was submitted to Government;

(b) what are the main recommendations of this Report; and

(c) when Government propose to implement the recommendations of the Report?

The Minister of Home Affairs and States (Dr. Katju): (a) The final Report signed by the members of the Committee was received by Government on the 2nd June 1952.

(b) and (c). A statement, showing the main recommendations and the